## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

Ivn. P No. 1 of 2017 in TP No. 119/397-398/NCLT/AHM/2016 (New) CP No. 23/397-398/CLB/MB/2015 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.07.2017

Name of the Company:

Nasreen Kowsar & Anr.

V/s.

DB Shapriya Construction Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) **DESIGNATION** REPRESENTATION **SIGNATURE** 

1. LCUNSACAC

2. MATAPRASAS SHARMA

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## **ORDER**

Learned PCS Mr. M. P Sharma present for Petitioners and Intervener Petitioner. Learned PCS Mr. Kunjal Dalal present for Respondent no. 1.

Heard arguments of Learned PCS for Petitioners and Learned PCS for Respondent no. 1 in Intervening petition no. 1/2017 and in IA 32/2017.

Order reserved in IA 32/2017 and Intervening petition no. 1/2017.

MEMBER JUDICIAL

Dated this the 21st day of July, 2017.